

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 13.
C.P. (IB)/731(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **24.04.2024**

NAME OF THE PARTIES : **Indian Sugar Exim Corporation Ltd.**

VS

Shri Gajanan Maharaj Sugar Limited

For OC : Adv. Akshay Petkar a/w Pranav Shah

For CD : Amir Arsiwala i/b Adv. Amay Hadwale and Geeta Ludwani

IBC under Sec. 9

ORDER

Heard the argument of Counsel for the OC. List on **02.05.2024** for arguments of the CD.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)